


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 10/16	TP 41/17	Hearing	433(e) / 433(f)	IJM Concrete Products Pvt. Ltd. Hyderabad, Telangana Vs Vasoo Builders Pvt. Ltd., Bengaluru.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	NAKASHI HAN. S LAKSHMIKUMARAN & SUDHAKAR 9108980980	PETITIONER	

ORDER

Counsel for petitioner is present. He has filed memo along with receipts for issuing notices to the respondents. He also filed account statement copy. He has filed memo that he has complied the objections. Await notices. List it on 21.09.2017.


MEMBER(J)


MEMBER(T)